## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.4065/9/HDB/2017
NAME OF THE COMPANY	Vaayucon Greentech Private Limited
NAME OF THE PETITIONER(S)	Vani Biochem
NAME OF THE RESPONDENT(S)	Vaayucon Greentech Private Limited
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
V*	B. Rajn for	VSRajin	Advocate	Vbraju 1@ gmil. cm 9849120947	Q
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.V.B.Raju, learned counsel for the petitioner. He requested time for complying with the objections. Post the case on 23.11.2017.

Member (Technical)

Member (Judicial)

RSN